## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/12/2016

NAME OF THE PETITIONER(S)

: Roopa G Pai

NAME OF THE RESPONDENT(S)

: Sterlite Industries (India) Limited & Another

**UNDER SECTION** 

: 634A

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. N.V. PRAKASH. COUMBEL FOR PRETITIONER

## **ORDER**

Shri N V Prakash, counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondents. The matter is posted for final hearing, Put up on 12.04.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)